

ITEM NO.103

COURT NO.8

SECTION IX

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal Nos.6949-6950/2004

THE COMMISSIONER OF INCOME TAX,  
BOMBAY

Appellant(s)

VERSUS

MAHINDRA AND MAHINDRA LTD. THROUGH M.D.  
(AT TOP)

Respondent(s)

WITH

C.A. No. 5320/2012 (IX)

C.A. No. 5319/2012 (IX)

SLP(C) No. 20625/2012 (III)

C.A. No. 890/2012 (XIV)

C.A. No. 10169/2010 (IX)

C.A. No. 10168/2010 (IX)

C.A. No. 3624/2012 (XI -A)

C.A. No. 5751/2011 (XII)

(IA No.100994/2017-APPLICATION FOR BRING ON RECORD THE NEW  
INCORPORATED NAME OF RESPONDENT)

C.A. No. 1214/2012 (XIV)

C.A. No. 780/2012 (XII)

C.A. No. 2164/2012 (XIV)

SLP(C) No. 20144/2012 (III)

C.A. No. 7951/2012 (IX)

SLP(C) No. 4008/2014 (III)

SLP(C) No. 5782/2014 (III)

C.A. No. 4345/2014 (XII)

SLP(C) No. 18964/2014 (IV-A)

SLP(C) No. 24752/2014 (III)

SLP(C) No. 4977/2015 (IX)

C.A. No. 6942/2015 (III)

SLP(C) No. 6648/2016 (IX)

(Connected with D.No.26580/2003)

SLP(C) No. 29776/2016 (XII)

(List alongwith Civil Appeal No. 5751/2011)

C.A. No. 6931/2017 (III)

(IA No.94002/2017-APPROPRIATE ORDERS/DIRECTIONS)

Date : 30-11-2017 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.K. AGRAWAL

HON'BLE MRS. JUSTICE R. BANUMATHI

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Ms. Gargi Sethee, Adv.

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Ms. Sonal Gupta, Adv.  
M/S. Parekh & Co.

Mr. Rashmikumar Manilal Vithlani, AOR

Mr. Manish K. Bishnoi, AOR  
Mr. Devansh Srivastava, Adv.  
Mr. Anurag Bhatt, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

List these matters next week.

(ASHA SUNDRIYAL)  
COURT MASTER

(SNEH LATA SHARMA)  
COURT MASTER